**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No. 173/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name of the Company Under Section		Narayanan Sisupalan-Vs-The Peerless General Finance & Investment Co. Ltd  58/59		

Anik Banegiee, Adr Petitioner Robertson Rakesh Sankar Adr Petitioner Forten Ragib Mullick, Adr Tilzol7

ORDER

Ld. Counsel for the petitioners are present.

No time left.

List on 19/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)